

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

The 18th April, 2015

No. **91** A. In exercise of the powers conferred upon the High Court under Sub Section (I) of Section 13 of the Code of Criminal Procedure, 1973 (Act 2 of 1974), the Executive Officers named in Column no. 2 of the table given below are appointed as Special Judicial Magistrates of the 2nd Class for the period of one year from the date of issuance of the Notification within the territorial jurisdictions mentioned against their names in Column no. 3 of the table, to try cases under the Jharkhand conduct of Examination Act 2001, Motor Vehicle Act & Motor Vehicle Taxation Act and the Prevention of Cruelty to Animal Act, 1960 etc., which they can competently try under the Code of Criminal Procedure, 1973.

These officers are also vested with the powers conferrable on a Judicial Magistrate of the 2nd Class to try summarily the cases under the Jharkhand conduct of Examination Act 2001, Motor Vehicle Act & Motor Vehicle Taxation Act and the Prevention of Cruelty to Animal Act, 1960 etc. as are covered under Section 261 of the Cr.P.C.

The Officers named in column no. 2 are also conferred with the powers to take cognizance of the offences under the Jharkhand conduct of Examination Act 2001, Motor Vehicle Act & Motor Vehicle Taxation Act and the Prevention of Cruelty to Animal Act, 1960 etc. which they have been authorized to try in their territorial jurisdiction.

Sl. No.	Name of the officers with designation and present place of posting	Jurisdiction for which powers to be vested
01	02	03
01.	Sri Sandeep Kumar, Sub-Divisional Officer, Sadar, Hazaribagh	For Sadar, Hazaribagh
02	Smt. Jyotshna Singh, Sub-Divisional Officer, Barhi, Hazaribagh	For Barhi, Hazaribagh
03	Sri Anant Kumar, Executive Magistrate, Sadar, Hazaribagh	For Sadar, Hazaribagh

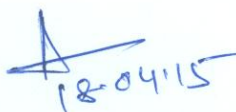
By order of the Court

Sd/- A.K.Choudhary

Registrar General

Memo no. **3441** / Apptt. dated Ranchi the **18.4.15**

Copy forwarded to the Central Project Co-ordinator I/c., High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the forthcoming issue of Jharkhand e-Gazette.


Registrar General